

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 167 of 2014 & IA No. 277 of 2014**

**Dated :** **1<sup>st</sup> October, 2014**

**Present:** **Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**HEG Ltd. .... Appellant(s)**  
**Versus**  
**Madhya Pradesh Electricity Regulatory ... Respondent(s)**  
**Commission & Anr**

Counsel for the Appellant (s) : Mr. Deepak Biswas  
Mr. Nitish Misra

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing on **16<sup>th</sup> October, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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